

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:128  
ANSWERED ON:01.12.2004  
APPOINTMENT OF LOKAYUKT  
Pathak Shri Brajesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Union Government has issued guidelines to appoint `Lokayukt` to all the States;
- (b) if so, the details of the States which have appointed and not appointed `Lokayukt` till date;
- (c) whether His Excellency President in the `Eighth All India Conference of Indian Lokayukt` has emphasized to bring about transparency in public life, strengthening the institution of Lokayukt to check the corruption and to bring all high constitutional offices including President under the purview of this institution;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government has taken or propose to take effective steps in this regard; and
- (f) if so the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): No guidelines have been issued since the appointment of the Lokayuktas is the concern of the respective State Governments.
- (b): This information is not maintained centrally.
- (c) to (f): The information is being collected and will be laid on the table of the House.